CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 293/2001

THURSDAY the 14th day of OCTOBER 2004

CORAM: Hon'ble Shri A.K. Agarwal - Vice Chairman

- 1. Smt. Rajamma Naidu
- 2. Venkatesh G. Naidu

Residing at Quarter No. 9/6 Followers Quarters National Defence Academy, Khadakwasla, Pune.

... Applicants.

V/s

- 1. The Union of India through Directorate General of Military Training, General Staff Branch, Army Headquarters, for Dy.Chief of Army Staff, DHQ PO New Delhi.
- 2. The Commandant
 National Defence Academy
 Khadakwasla, Pune.

... Respondents.

By Advocate Shri R.R. Shetty.

ORDER (ORAL)

{Per A.K. Agarwal Vice Chairman }

The learned counsel for the respondents produced copy of letter dated 27.7.2004 issued by the National Defence Academy, Khadakwasla, Pune, which shows that the applicant No. 2, Venkatesh G. Naidu has been appointed in National Defence Academy as M.T. Driver (Ordinary Grade) with effect from 10.7.2001. It is also mentioned

...2...

that Shri Venkatesh G. Naidu along with his mother had filed this OA for appointment on compassionate grounds. The OA was filed on 10.4.2001.

2. Thus, in view of the contents of letter dated 27.7.2004 of National Defence Academy produced by the learned counsel for the respondents, the relief sought in the OA does not survive. The OA is therefore disposed of accordingly.

A.K. Agarwal) Vice Chairman

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